<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 84 OF 2018 & IA NO. 419 OF 2018

Dated: 22nd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

The Tata Power Company Limited (Distribution) Vs.		Appellant(s)
Maharashtra Electricity Regulato	_	Respondent(s)
Counsel for the Appellant(s) :	Mr. Basava Prabhu S. Patil Mr. Malcolm Desai Mr. Geet Ahuja	, Sr. Adv.
Counsel for the Respondent(s) :	Mr. S. Venkatesh Ms. Nishtha Kumar	
	Mr. Varun Pathak for R-2	
	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Mr. Ashwin Ramanathan fo	r R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>23.10.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson